

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2678
ANSWERED ON:08.08.2003
CONSUMER PROTECTION
BHASKAR RAO PATIL;NARESH KUMAR PUGLIA;SHYAMA SINGH

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government have mooted a proposal to set up six working groups to study various issues related to consumer protection and suggest measures for dealing with them effectively; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENIVASA PRASAD)

(a) & (b): In the 23rd meeting of the Central Consumer Protection Council held on 16th July, 2003 at New Delhi, it has been decided to set up the following six working groups to study the consumer related issues in details and to make suggestions/recommendations to better protect the interest of consumers:-

- (i) Working Group on Food Safety.
- (ii) Working Group on Drugs, Pharmaceuticals and Medical Devices/Equipments.
- (iii) Working Group on Counterfeit, Fake, Spurious, Contraband products.
- (iv) Working Group on Consumer Health and Safety concerning Tobacco & Tobacco Products.
- (v) Working Group on Misleading Advertisements.
- (vi) Working Group to suggest formulation of new legislations and to suggest proposals to amend the existing legislations relating to consumer protection.